

**Central Administrative Tribunal
Principal Bench, New Delhi**



C.P.No.220/2012 in O.A.No.831/2004

Monday, this the 8th day of October 2012

**Hon'ble Shri George Paracken, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)**

Lalit Kumar
Retired Executive Engineer (Electrical)
Civil Construction Wing
All India Radio
Soochna Bhawan, New Delhi
(By Advocate: Shri Gopal Dutt)

..Applicant

Versus

◆ Shri Uday Verma
The Secretary to the Govt. of India
Ministry of Information & Broadcasting
Shastri Bhawan, New Delhi
(By Advocate: Sh. Sameer Aggarwal)

..Respondents

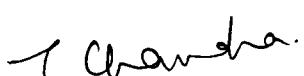
O R D E R (ORAL)

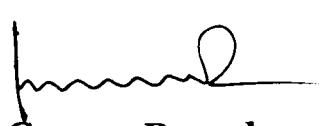
Shri G George Paracken:

This Contempt Petition has been filed for the alleged non implementation of the order of this Tribunal dated 18.02.2005 in OA No.831/2004.

2. Today, when the matter was taken up for consideration, the learned counsel for the parties have submitted that the aforesaid order has been complied with by the respondents to their satisfaction.

3. In view of the above position, this Contempt Petition is closed. Notice issued to the alleged contemnor is discharged. No costs.


**(Jayati Chandra)
Member (A)**


**(G George Paracken)
Member (J)**

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